

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1285/(MAH)/2017

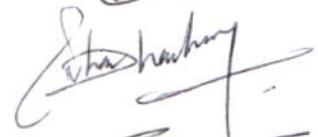
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Kanchan Rai and Mr. Ajit Kumar
 V/s.
 Leofortune Infrabuildcon Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
29	KARL TAMBOLY	COUNSEL	
	MALCOLM MAMORIA	COUNSEL	
	HARSH KHEDKAR	ATTORNEY	
	NIHAR THACKREY	ATTORNEY	
	RAHUL MINKARIE	ATTORNEY	

FOR THE APPLICANTS

ORDER

CP No.1285/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.9.2017.

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

Sd/-
 B.S.V. PRAKASH KUMAR
 Member (Judicial)